

OA 238/2008

27/11/2009

Hon'ble Dr. A. K. Mishra, MCA,

Appl: None.

Resp: Shri S. M. S. Saxena.

None is present for the applicant - even at renewal call. Last time also, no one represented the applicant. It shows that the applicant has lost interest in prosecuting this application. Hence, it is dismissed for default.

MCA

v.

OR
cehynandee
date 27-11-09
Puzet
29-12-2009